

**Central Administrative Tribunal
Principal Bench**

RA No.240/2018 in
OA No. 3559/2017
MA No.4831/2018

This the 3rd day December, 2018

Hon'ble Mr. Pradeep Kumar, Member (A)

Sh. Kuldip Prakash Kalra,
Aged around 82 years,
Retired Deputy Director, DDA,
R/o Block N-1, 3rd floor,
Green Park Extension,
New Delhi-110016.

... Applicant

Versus

1. The Union of India through
The Secretary,
Ministry of Finance,
Department of Expenditure,
New Delhi-110001.
2. The Secretary,
Ministry of Personnel, Public Grievances & Pensions,
3rd floor, Lok Nayak Bhawan,
Khan Market,
New Delhi-110003.
3. The Lieutenant General of Delhi,
Through Chairman,
Delhi Development Authority
Rajpur Road,
Delhi-1100054.
4. The Vice Chairman,
Delhi Development Authority,
Vikas Sadan,
New Delhi-110023.

... Respondents

ORDER (By Circulation)

Various points raised in the Review Application have already been considered, when the order was pronounced in OA No.3559/2017. Nothing new has been brought out now. Therefore, order pronounced on 16.10.2018 stands. RA is dismissed being devoid of merit.

2. For the reasons stated herein above, MA No.4831/2018 is also disposed off accordingly.

(Pradeep Kumar)
Member (A)

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